

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KOTAK URJA PRIVATE LIMITED Date of Commencement of Liquidation: 03-10-2022; List of Stakeholders as on Date: 02-12-2022; Name of IP: Mr. Raman Devarajan; Process Number: 1; Last 5 digitof registration number: 10928

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		349000		349000				NA
2	Liquidation costs incurred till date		520000		520000				NA
3	Secured financial creditors	2	453420617	2	406232553		47188064		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	3	912998848	3	912422278			576570	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	41	50002373	40	5037229			44965144	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	53	32546717	52	10449813			22096904	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	6	35224333.00	6	16752295		1367944		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	32	87372963	32	25025134		57482136		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	8	9885350	8	9885350				<a href="#">Annexure 9</a>
Total		145	1582320201	143	1386673652	0	106038144	67638618	